

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 28/BB/2021	For admission	Sec 252(3) of CA 2013	M/s Indra Housing Finance Corporation Limited	Shashikala Hemanth, PCS		

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

ORDER

None appeared for the Petitioner.

Admit and issue notice to the ROC.
Issue notice. Registry is directed to prepare the notice, the Learned Counsel for the Petitioner is permitted to collect the notice and serve it personally and as well as by speed post on the Registrar of Companies along with Company Petition and material papers and submit the proof of service before the next date of hearing. ROC is directed to file his reply within three weeks with a copy endorsing to the Petitioner. The Petitioner is also directed to file its reply if any, to the report of the ROC well before the next date of hearing. Post the case on 19.04.2021


MEMBER (T)


MEMBER (J)

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Court Officer